GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:6 ANSWERED ON:22.02.2013 SMALL HYDRO POWER PROJECTS Roy Shri Nripendra Nath;Tirkey Shri Manohar

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether any proposal for setting up of micro/small hydro power projects are pending before the Government for clearance;
- (b) if so, the details thereof, State-UT-wise and the time by which all the pending proposals are likely to be cleared; and
- (c) the steps taken by the Government to tap vast potential of micro/small hydro power across the country?

Answer

MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a) No Madam. Setting up of a micro/small hydro project comes under the purview of the State Government. Accordingly, no clearance is required from Ministry of New and Renewable Energy for setting up of micro/small hydro projects.
- (b) Does not arise.
- (c) The Ministry of New and Renewable Energy is providing Central Financial Assistance (CFA) to set up micro/small hydro projects both in public and private sectors. Financial support is also given to the State Government for identification of new potential sites including survey and preparation of DPFs, and renovation and modernization of old SHP projects. So far, 939 SHP projects with an aggregate capacity of 3496 have been setup in the country.